

1	2	3
5	Rajouri	2.50
Total		15.00
WEST BENGAL		
1	Dhankuni	5.00
ANDAMAN & NICOBAR		
1	Port Blair	5.00
MAHARASHTRA		
1	Wardha	30.00
HIMACHAL PRADESH		
1	Noorpur	5.00
KERALA		
1	Karunagapally	10.00
2	Thikkodi	5.00
3	Mavelikara	5.00
Total		20.00
SIKKIM		
1	Rangpoo	1.67
TRIPURA		
1	Kumarghat	4.45
Grand Total		203.90

[English]

**Prohibition of Alcohol**

5351. SHRI S. T. PATIL: Will the Minis-

ter of WELFARE be pleased to state whether the Union Government propose to bring forward a central legislation to stop the production and use of beverage and introduce total prohibition in the country as a welfare

measure for the poor?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):  
No, Sir.

**Shifting of Government Offices outside  
Delhi**

5352. SHRI C.M. NEGI: Will the Minister of URBAN DEVELOPMENT be pleased to refer to the reply given on 3 May, 1989 to Unstarred Question No. 7807 regarding shifting of Government offices outside Delhi and state:

(a) whether the information has since

been collected;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN) (a) to (c). Information has been received from 7 Ministries/Departments and is awaited from others. The information received indicates that only 6 Ministries have been pursuing proposals for shifting some of the offices under their control to locations outside Delhi. The details in this regard are furnished in the attached statement.